## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

5

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

.

PETITION NUMBER

: TCP/452/ (IB)/2017

NAME OF THE PETITIONER(S)

: STAR BOXES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: MOHAN BREWERIES & DISTELLERIES LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

U. Kayu ralam

countly the Responder we

wh

HEMA SHANKAR.

Coursel for Pelitioner

Genebank

FOR ANIRUDH KRISHNAN

## <u>ORDER</u>

Counsel representing both the parties are present. Counsel for respondent submitted that the parties have settled the matter and prayed for time for filing a joint memo with the accepted terms. Time is enlarged at request. Put up on 06.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)